

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) M.E. PREETHA. for CSR & Co.	for Respondents	Mk P. J. C.
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ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that the parties are engaged in the talks of settlement. She also prayed for time to submit the outcome of the same. At request, time is enlarged. Put up on **19.12.2017 at 10.30 A.M.**

sel -
MEMBER (TECHNICAL)
ghk

sel -
MEMBER (JUDICIAL)